

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242(ND)/2018

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

vs

M/s B.K. Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241-242

Order delivered on 26.03.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

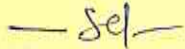
For the Corporate Debtor :

Mr. Abhishek Vats, Adv.

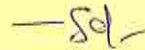
ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is

adiourned to 24.04.2019.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Varinder Kumar